COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 742 OF 2018 IN DFR NO. 1563 OF 2018

Dated: 30th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

D. B. Power Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Bansal

Mr. Deepak Khuarna

Counsel for the Respondent(s) : Mr. Ashish Anand Bernard

Mr. Paramhans for R-2

Ms. Anushree Bardhan Mr. Pulkit Agarwal for R-7

Mr. S. Vallinayagam Ms. Amali for R-8

ORDER

The learned counsel, Mr. Abhishek Bansal, appearing for the Appellant, prays for another week's time to enable him to file affidavit of service in respect of the Respondent Nos. 5 & 6.

Submission made by the learned counsel appearing for the Appellant, as stated supra, is placed on record.

Another one week time is extended to the learned counsel appearing for the Appellant to enable him to file affidavit of service in respect of the Respondent Nos. 5 & 6. He may file the same by 05.09.2018 in the Registry.

List this matter for on 06.09.2018, as requested.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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